

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00054/2020

IN

ORIGINAL APPLICATION NO.170/00677/2019

DATED THIS THE 24TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

M. Siddaraj
S/o A. Murugeshan,
Aged 65 years,
Retired Chief Staff & Welfare Inspector,
O/o Chief Personnel Officer,
SW Railway, Hubballi,
R/o Flat No. 14, 2nd Floor,
Janaki Apartment, Nirmal Nagar,
Dharwad 580 003

....Petitioner

(By Advocate Shri K. Shivakumar)

Vs.

1. Shri S.K. Mishra
Secretary, Railway Board,
Rail Bhawan,
New Delhi 110 001

2. Shri B.G. Mallya,
Principal Chief Personnel Officer,
South Western Railway,
Gadag Road,
Hubballi 580 020

.....Respondents

(By Shri J. Bhaskar Reddy, Railway Standing Counsel)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset, Shri Bhaskar Reddy, learned counsel representing the respondents, while producing a copy of the order dated 18.11.2020, has stated that the order dated 18.12.2019 passed by this Tribunal in OA No. 170/00677/2019 has already been complied with and, therefore, nothing survives in the present Contempt Petition. A copy of the order dated 18.11.2020 as produced by Shri Bhaskar Reddy in the Court is ordered to be taken on record.

2. In view of the above statement made by Shri Bhaskar Reddy, learned counsel representing the respondents, the CP is disposed of having been rendered infructuous.
3. Rule of the Court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/

Annexures referred to by the petitioner in CP No. 170/00054/2020

Annexure C1 Copy of the order dated 18.12.2019 in OA No. 677/2019
Annexure C2 Copy of the notice dated 29.01.2020
